

Original Application No.180/00096/2015

CORAM:

M.C.Shaji
Senior Principal Scientist, T.C 14/2150 Meadi Laine, Palayam
Thiruvananthapuram 695 034
CSIR – National Institute for Interdisciplinary Science & Technology
Thiruvananthapuram-695 019

Versus

- (By Advocate – Mr.N.Anilkumar, Sr.PCGC(R))**

This Original Application having been heard on 7.3.2018, the Tribunal on the same day delivered the following:

ORDER

Per: HON'BLE MR.U.SARATHCHANDRAN, JUDICIAL MEMBER

None present on the side of the applicant despite the order of this Tribunal dated 1.2.2018 that “Sri.Navneet, advocate representing Sri.S.Sujin seeks an adjournment as Sri.Sujin is out of station. Adjourned to 7.3.2018. Both sides shall be ready on the next posting date. No further adjournment will be granted. ”.

2. In the circumstance, the Original Application is dismissed for non-prosecution of the matter. No costs.

(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

(U.SARATHCHANDRAN)
JUDICIAL MEMBER

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List of Annexures

- Annexure A-1 - True copy of the performance mapping scheme of scientiests
- Annexure A-2 - True copy of the result of the screening for the yer 2012-2013
- Annexure A-3 - True copy of the letter dated 4.9.2014 issued by the Deputy Secretary, Recruitment and Assessment Board of CSIR KAR No.1-5/174 (ASPR)/2009-RAB
- Annexure A-4 - True copy of the letter PF No.1-5-(1)174 (AsPr)/2009-RAB dated 14th February, 2012
- Annexure A-5 - True copy of the objection submitted by the applicant dated 24.11.2014.
- Annexure R1(a) - True copy of the proceedings of the Governing Body dated 29.10.2013.

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